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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

Q. A. NO. 1608/89

New Delhi this the 22nd day of April, 1994

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. P. T. THIRUVE NGADAM, MEMBER (A)

O. P. Sawhney S/O B. D. Sawhney,
R/O 1021, Lodi Road, Complex,
New Delhi - 110003. ... Applicant

None appeared for the Applicant

Versus

1. Union of India through
Secretary, Ministry of
Science & Technology,
Tech. Bhawan,
New Mehrauli Road,
New Delhi - 110016.
2. Director General of Meteorology,
India Meteorological Department,
Mausam Bhawan, Lodi Road,
New Delhi - 110003.
3. The Director,
Regional Meteorological Centre,
India Meteorological Department,
Mausam Bhawan, Lodi Road,
New Delhi - 110003. ... Respondents

By Advocate Shri M. L. Verma

O R D E R (ORAL)

Shri Justice V. S. Malimath -

The short-term promotion has been denied to the petitioner by order dated 4.7.1989 on the ground that his services were not satisfactory. If the services of a person are not satisfactory, that can undoubtedly be taken as a ground for denying even short-term promotion to him. The respondents also invited our attention to the Office Memo dated 30.3.1988 bearing on ad hoc appointment. They have also produced the order dated 2.12.1988 whereby a punishment of

withholding of one increment without cumulative effect for a period of one year has been imposed on the petitioner. In this background, we fail to see how the petitioner can seek a direction for short-term promotion in his favour.

2. We, therefore, see no good grounds to interfere. This application fails and is accordingly dismissed. No costs.

P. T. Thiruengadam

(P. T. Thiruengadam)
Member (A)

V. S. Malimath

Chairman

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